# **Modernisation of Hirakud Dam**

1735. SHRI SANATAN BISI: Will the Minister of WATER RESOURCES be pleased to state:

(a) the steps being taken to modernise the irrigation system in Hirakud Dam Project (Orissa);

(b) the total amount spent as on 31st March, 1995; and

(c) the details of achievements therein?

MINISTER THE OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) to (c) The Project Report of Modernisation of Hirakud Dam Distribution System) at an estimated cost of Rs. 32.00 Crores was received from the State Government of Orissa in December, 1984 for techno-economic appraisal. The Scheme was sent back to the State Government in April, 1989 due to non-compliance of observation of Central Water Commission (CWC). The State Government is required to submit modified Project Report to the CWC for tcchnoeconomic appraisal. However, some components of the Project namely improvements to main system and Bhim Tikra Parmanpur, Barrgarh and Resam distributories at an estimated cost of Rs. 20.91 Crores have been included in Orissa Water Resources Consolidation project taken up with the financial assistance from the World Bank. In agreement to this effect was signed with the World Bank in January, 1996. The anticipated expenditure on Hirakud Dam Modernisation (distribution system) project up to March, 1995 is Rs. 4.85 Crofcs.

# **NEC Fund to Manipur**

1736. SHRI W. ANGOU SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the allocation of the NEC Fund to Manipur is gradually decreasing from year to year in. spite of protests against low allocation of fund to the State; and

# (b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) and (b) According to the information received from the North Eastern Council (NEC) Secretariat, the funds released for Manipur State during the last four years were as under:—

Year	(Rupees in Lakhs)
1992-93	2139.30
1993-94	3139.62
1994-95	2788.28
1995-96	2918.45

The break-up is indicated below:— (i) Schemes Implemented by State:

Year	(Rupees in Lakhs)
1992-93	774.30
1993-94	1197.62
1994-95	477.78
1995-96	218.45

(ii) Roads schemes implemented by Border Roads Organisation:

Year	(Rupees in Lakhs)
1992-93	925.00
1993-94	1532.00
1994-95	1364.00
1995-96	1700.00

(iii) Regional Institute of Medical Sciences:

Year	(Rupees in Lakhs)
1992-93	440.00
1993-94	410.00
1994-95	946.50
1995-96	1000.00

The funds arc allocated to the States on the basis of projects under implementation, progress of work, receipt of utilisation certificates and works proposed to be undertaken during the year, etc.

In respect of the schemes implemented by the Government of Manipur, there is a decrease in the year 1995-96 as

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compared with the earlier years. According to the NEC Secretariat, this is due to the transfer of road projects namely, Tameng long-Khounsang and Tamenglong-Haflong to the Border Roads Organisation for implementation and the fact that the Roads and Bridges and other schemes implemented by the State Government have either been completed are or on the verge of completion.

The NEC Secretariat has also informed that in addition to the amounts indicated above, over Rs. 31.00 lakhs was provided to various sports clubs and associations in the State of Manipur from 1992-93 onwards.

#### Assault on Harijan Women

1737. SHRI RAJUBHAI A PARMAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to an incident reported on June 5, 1996 to the effect that a 55 years Harijan woman was physically assaulted and then dragged after being lied to a tractor in Bagli village of Kota district for allegedly stealing jewellery;

(b) whether it is also a fact that this incident came close on heels of an attack on a marriage procession of a Harijan in the same district; and

(c) whether these incidents represent only a tip of the ice berg of atrocities being perpetrated in different parts of the country on Dalits by other castes especially in Rajasthan, Madhya Pradesh, UP., if so, the number and details of such incidents that have come to Government's notice during the last three months?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) to (c) Information is being collected and will be laid on the Table of the House.

# Meeting of Chief Ministers of Narmada Basin States

1738. SHRI RAM NATH KOVIND: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any meeting of Chief Ministers of Narmada Basin States was held at New Delhi in recent past;

(b) if so, details thereof with names of participants; and

(c) the details of the discussion held there at and the outcome thereof?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA); (a) and (b) Yes, Sir. The following meetings were held with the Chief Ministers of Gujarat, Madhya Pradesh, Maharashtra and Rajasthan (party States of Narmada Water Dispute Tribunal Award):—

- 5.7.96—Meeting with the Union Minister of Water Resources.
- 15.7.96—Special Meeting of Review Committee for Narmada Control Authority under the Chairmanship of Union Minister of Water Resources.
- is.7.96 Meeting with the Prime Minister.

16.7.96—

A Statement is enclosed showing the names of the Participants, *(See* below).

(c) Issues relating to the hight of Sardar Sarovar Dam and procurement of Turbo-Generator sets from Japan for the River Bed Power House of Sardar Sarovar Project were discussed and the following have been agreed to:—

(i) "Construction of Sardar Sarovar Dam may proceed as planned, limiting the Full Reservoir level to 132.68 metres (436 feet) in the first instance. Thereafter the data for actual flow of water in the dam will be observed for a period of five years. If during any three out of these five years, the flow of water-discharge is adequate as assessed in the award, the